

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1430
ANSWERED ON:02.12.2014
MEETING OF CHIEF MINISTERS .
Kumar Shri P.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has held any meeting of the Chief Ministers of States affected by naxal activities during the last two years and the current year;
- (b) if so, the details thereof;
- (c) the details of the suggestions given by the CMs to deal with naxal activities; and
- (d) the follow up action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHABI CHAUDHARY)

(a) to (d): The Central Government has held two meetings with the Chief Ministers of the Left Wing Extremism (LWE) affected States during the last two years and the current year (up to 26.11.2014). These two meetings were held on 16.4.2012 and 5.6.2013. In addition, the Union Home Minister has held a number of meetings with the Chief Ministers of the LWE affected States during his visits to States concerned and when the Chief Ministers concerned visited New Delhi.

During these meetings the State Governments have primarily demanded various security and development related interventions including additional central assistance to deal with the problem of LWE.

The Government of India has deployed 101 battalions of Central Armed Police Forces to assist the State Police forces in anti-LWE operations. The Central Government also assists the States in capacity building through schemes like Security Related Expenditure (SRE) Scheme,

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Scheme for Special Infrastructure in LWE affected States and the Scheme for Construction/Strengthening of Fortified Police Stations in LWE affected areas. The Central Government has also assisted the States in setting up Counter Insurgency & Anti Terrorist (CIAT) Schools and raising India Reserve (IR) Battalions. Helicopters have also been provided as air support for the security forces engaged in anti-LWE operations. The Central Government is also implementing a scheme titled 'Additional Central Assistance (ACA) for LWE affected districts' for development of affected areas. Implementation of flagship schemes in these areas is also directly monitored by the Planning Commission. Apart from these, development of 3198 km of road length in the 8 LWE affected States have been completed (as on 31.10.2014) under the Road Requirement Plan-I, which is being implemented and monitored by the Ministry of Road Transport and Highways.